

National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi – 110001

NGT/PB/56/GA/2020/vol 2 / 240

Dated: 6th May, 2025

Subject: Invitation for Quotations for Renewal of Cisco Webex Licenses

Sealed quotations are invited from authorized suppliers, distributors, or service providers for the renewal of two (02) Cisco Webex licenses for a period of one year from the dates mentioned against each Tribunal, one license each for the following Benches of the National Green Tribunal (NGT):

1.	Western Zone Bench, Pune	25.06.2026
2.	Eastern Zone Bench, Kolkata	25.06.2026

These Benches are currently using Cisco Webex licenses; renewal is therefore required without disruption of service.

Scope of Work:

Supply of Cisco Webex (latest version) subscription licenses – 2 licenses for 1 year.

Installation support and user onboarding.

Technical support during the license period.

Compliance with all applicable Government of India cybersecurity and procurement guidelines.

Eligibility Criteria:

The bidder must be an authorized Cisco partner/reseller in India.

The bidder must have a valid GST registration and PAN.

Experience of at least one year in the supply of similar software solutions to the Government/PSUs preferred.

Submission of Quotations:

Quotations must be submitted in a sealed cover superscribed "**Quotation for the Renewal of Cisco Webex**" to the undersigned at the address mentioned above.

Last date for submission is 10 days from the publishing date of the advertisement.

Quotations received after the due date will be rejected.

Terms & Conditions:

Prices should be quoted in INR, inclusive of all applicable taxes and duties.

Payment will be made as per the Government of India norms after successful delivery, activation, and functioning.

The NGT reserves the right to accept or reject any or all quotations if the quotation does not meet the required specification.

(Vineeta Warsi)
Registrar General

[Handwritten Signature]
05/05/25